

Declaration of Assets and Liabilities

Year 2022-23

I, Shivani Moideula, son/daughter/wife of Rama Shankar Gupta

4040 (अनु-1) aged 27 years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Assistant, Bihar Legislative Assembly Secretariat

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. **Details of movable assets**
(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Bans
3/2/23

1461
9/2/23

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	₹10,000/-	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹2,50,000/- ₹50,000/- FD & PPF	-do-	-do-	-do-	-do-
(iii)	Bonds, Debentures and Shares in companies	₹40,000-NF ₹4,000-SIP 77 shares (Total) ₹400/-	-do-	-do-	-do-	-do-
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC premium ₹17,740/-	-do-	-do-	-do-	-do-
(v)	Motor Vehicles (details of make, etc.)	-NIL-	-do-	-do-	-do-	-do-
(vi)	Jewellery (give details of weight and value)	50g ₹2,50,000/-	-do-	-do-	-do-	-do-
(vii)	Other assets, such as values of claims / interests	HUF (share is not defined)	-do-	-do-	-do-	-do-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-do-	-do-	-do-	-do-	-do-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-do-	-do-	-do-	-do-	-do-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	HUF (Husband's share is not defined)	-do-	-do-	-do-	-do-
(v)	Others (such as interest in property)	Nil	-do-	-do-	-do-	-do-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 02.02.2023
(a)	(i) Loans from Banks	SBI, Vidhan Mandal	Rs. 5,97,205/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-do-	-do-
	(b) dues to departments dealing with supply of water	-do-	-do-
	(c) dues to departments dealing with supply of electricity	-do-	-do-

Shilpa Mondula

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-do-	-do-
	(f) Other dues, if any	-do-	-do-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	₹ 25,804/- (2022-2023) PAN - CQAPM1568	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	-do-
	(iii) Sales Tax [Only in case of proprietary business]	-do-	-do-
	(iv) Property Tax	-do-	-do-

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
D.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Shivani Moidula*

Name of Employee: *Shivani Moidula*

Designation: *Assistant*

Department: *Establishment Section BVS Secretariat, Patna*

Place: *Patna*

Date: *08.02.2023*

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Shivani Moidula